

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT -III

23. C.P.(IB)-694(MB)/2020

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.02.2020**

NAME OF THE PARTIES: High Ground Enterprise Ltd.

V/s

Privi Organics India Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None Present. List this matter on 01.04.2020.

SD/-

SHYAM BABU GAUTAM
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/PS/